

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 104
CP (IB) No. 22/CB/2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

Siemens Financial Services Pvt. Ltd.
V/S
Sun Hospital Pvt. Ltd.

.....Applicant

....Respondent

Order delivered on 02/07/2024

Coram:

Shri H.V. Subba Rao, Hon'ble Member(J)
Shri Balraj Joshi, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Umesh Chandra Sahoo, Adv.

For the Respondents

Mr. Sandeep Ladda, Adv.
Mr. Adnan Ansari, Adv.
Ms. Pragya Nawandar, Adv.

ORDER

Both sides counsel present. Matter adjourned to 09.08.2024.

Sd

Balraj Joshi
Member (Technical)

Sd

H.V. Subba Rao
Member (Judicial)

Sibendra Naik (Steno)